

**[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]**

Government of India  
Ministry of Finance  
(Department of Revenue)  
Central Board of Indirect Taxes and Customs  
Directorate of Revenue Intelligence

**Notification No. 27/2021-Customs (N.T./CAA/DRI)**

New Delhi, dated 08.04.2021

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published vide number G.S.R. 453(E), dated 4<sup>th</sup> June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published vide number G.S.R. 916(E) dated 30<sup>th</sup> November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Principal Director General, Revenue Intelligence, hereby makes the following amendments in the Notification No. 10/2018-Customs (N.T./CAA/DRI) dated 24.07.2018 published vide S.O. 3590(E) dated 24.07.2018.

In the Table to the said notification, against serial number 6, in column 3 and 4 for the existing words, “F. No. DRI/AZU/ GRU/EPCG-SKY/ Int-19/2017 dated 18.06.2018” and “Nhava Sheva-III”, “F. No. DRI/AZU/ GRU/EPCG-SKY/ Int-19/2017 dated 18.06.2018 read with corrigendum dated 05.03.2021” and “Nhava Sheva-II” respectively shall be substituted.

**[F. No. DRI/HQ-CI/50D/CAA-8/2018-CI]**

**(DEEPAK KUMAR)**  
**ADDITIONAL DIRECTOR**

**Copy forwarded for information and updation of record to**

1. Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai
2. Principal Commissioner/Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.
3. Principal Commissioner/Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad.
4. Principal Additional Director General, Directorate of Revenue Intelligence, Ahmedabad with reference to his letter F. No. DRI/AZU/GRU/EPCG/SKY/Int-19/2017/8916 dated 08.03.2021.